

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 103
(IB)-1431(PB)/2019

IN THE MATTER OF:

| | | |
|-------------------------|-----|----------------------|
| Axis Bank Ltd | ... | Applicant/Petitioner |
| Vs | | |
| Payne Realtors Pvt Ltd. | ... | Respondent |

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 08.02.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Respondent : Mr. Aditya B Mehta, Advocate

ORDER

List the matter for hearing on 23.03.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

08.02.2021
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